

Augmentation of sub-station in Nandla village

2149. SHRI P. BHATTACHARYA: Will the Minister of POWER be pleased to state:

- (a) whether augmentation of sub-station in Village Nandla, Tehsil Chirgaon, District Shimla, Himachal Pradesh was included in the capex plan during 2014-15;
- (b) if so, by when this sub-station would be installed;
- (c) whether Government would ask the State Government to expedite this project as it is behind the schedule; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL):

(a) and (b) As informed by Government of Himachal Pradesh, the augmentation of sub-station in village Nandla, Tehsil Chirgaon district Shimla of Himachal Pradesh has been approved during 2016-17 under Capex Plan and is targeted to be completed in December, 2016.

(c) and (d) In view of reply above, question do not arise.

Inquiry into coal imports

2150. SHRI VIVEK K. TANKHA: Will the Minister of POWER be pleased to state:

- (a) whether Government has ordered an inquiry by the Enforcement Directorate (ED) into the coal import price over invoicing scam;
- (b) if so, what are the details/status of the investigation; and
- (c) which are the buyers and suppliers companies under scanner and who are the persons arrested, so far?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL):

(a) to (c) As per information made available by the Directorate of Revenue Intelligence (DRI), instances of over-invoicing in respect of coal import have been noticed by them and field formations have suitably been altered. Imports made in the past are under investigation.

Status of sharing of power

2151. SHRI HARSH VARDHAN SINGH DUNGARPUR: Will the Minister of POWER be pleased to state:

- (a) whether in the agreement signed on 10 May, 1984 by the Central Government it was mentioned that it would refer the matter regarding sharing of power in Anandpur